

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) and (b). A statement indicating district-wise allocation of funds, the Central share released for the year 1981-82 uptil now and amount reported to be utilised upto 30-9-1981 is attached (Annexure D. Laid on the Table of the House. [Placed in Library. See No. LT-3165/81].

(c) and (d). A copy each of the guidelines issued regarding annual action plan for 1981-82 vide letter No. D.O.S. 11011/52/80-IRD (III) dated 7th March, 1981 and the drill laid down by the Government of India for timely utilisation of funds vide letter No. D.O. 14613/1/81-IRD(I) dated 27th April, 1981 is attached (Annexure II and III). Laid on the Table of the House. [Placed in Library. See No. LT-3165/81].

#### Implementation of Rural Reconstruction Programme

4799. SHRIMATI JAYANTI PATNAIK: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) the total amount earmarked for the implementation of rural reconstruction programme in the country during the Sixth Five Year Plan period;

(b) how much of the total amount of Central assistance earmarked for Orissa has been provided to the Government of Orissa so far during this plan period for implementing rural reconstruction programme in the State;

(c) what are the various rural reconstruction programmes which have been started there; and

(d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) An amount

of Rs. 2542.46 crores has been provided in the Central Sector for the programmes of the Ministry of Rural Reconstruction during the Sixth Plan.

(b) An amount of Rs. 22.58 crores has so far been released for major programmes like the integrated rural development programme, national rural employment programme and drought prone areas programme in Orissa. Besides 1.8 lakh M.Ts. of foodgrains have also been released.

(c) and (d). The major programmes of rural reconstruction being implemented in the State are as follows:

#### (1) Integrated Rural Development Programme (IRDP):

IRDP is a Centrally sponsored scheme. During the Sixth Plan it seeks to assist at least 3000 families in each block belonging to the target group of small/marginal farmers, agricultural labourers, rural artisans etc., through the provision of subsidies and institutional credit which would enable them to take up viable economic activities. The rate of subsidy is 25 per cent of the capital cost of the project for small farmers and 33-1/3 per cent for marginal farmers, agricultural labourers etc. subject to a maximum of Rs. 3000. For tribals the rate of subsidy is 50 per cent subject to a maximum of Rs. 5000. At least 30 per cent of the beneficiaries are to be drawn from scheduled castes and scheduled tribes and at least 30 per cent of the total benefits by way of credit and subsidy are to flow to these. The programme covers the entire State of Orissa. The expenditure on IRDP is shared between the Centre and the State on a 50:50 basis.

#### (2) National Rural Employment Programme (NREP)

NREP has replaced the food for work programme in October, 1980. The basic object of the programme is to generate additional employment for

rural areas and thereby create durable community assets which would strengthen the infrastructure in rural areas for socio-economic development. 10 per cent of the outlay is earmarked for construction of assets having a direct impact on the socio-economic life of scheduled castes/tribes. Allocation to the States/Union Territories is made on the basis of a weightage of 75 per cent for the population of agricultural labourers and marginal farmers and 25 per cent for the incidence of poverty in the State. The programme covers the entire State of Orissa. The expenditure on the scheme is shared between the Centre and the States on a 50 : 50 basis with effect from 1-4-1981.

(3) *Drought Prone Areas Programme (DPAP):*

The main components of this Centrally sponsored scheme are:

- (i) development and management of irrigation resources;
- (ii) soil and water conservation and afforestation;
- (iii) restructuring of the cropping pattern and pasture development;
- (b)

(iv) popularisation of dry land farming techniques;

(v) livestock development; and

(vi) development of small and marginal farmers and landless labourers etc.

The programme covers 25 blocks in Orissa. The expenditure on this programme is shared between the Centre and the States on a 50 : 50 basis.

**Shifting of Offices from Vikas Minar**

4800. SHRI K. A. RAJAN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that some Departments and offices of DDA have been shifted and are being shifted from its building Vikas Minar; and

(b) if so, the details and reasons thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

Already shifted offices of	Shifted to
1. Joint Director (Lotteries)	} Inter State Bus Terminal
2. Co-ordinating Officer (Damages)	
3. Accounts Officer (Damages)	
4. Dy. Director (Lands Protection Branch)	} Vikas Kuteer
5. Director (Traffic & Transportation)	
6. Superintending Engineer (Circle V)	
7. Four Divisions of Horticulture Department of DDA	Nehru Place, Shaikh Sarai, Radhu Place & Asian Games village Complex
8. Construction Division No III	Nehru Place
9. Electrical Division No I	} Jhandewalan
10. A Section of P.P.W.	
Ordered to be shifted	
Traffic & Transportation unit of the perspective Planning Wing	New building being constructed at I.N.A.